

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 221**  
**(IB)-1238(ND)2019 IA/4605/2020**

**IN THE MATTER OF:**

**M/s. Arcee Trading Corporation** ... **Applicant/Petitioner**

**Vs.**

**M/s. Dev Landcon Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 08.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv. Sabhay Choudhary for corporate debtor  
Adv. Kumar Sumit, For IRP  
Adv. Sanjeev Panda Advocate for Operational Creditor

**ORDER**

Renotify this case on 18<sup>th</sup> August, 2021.



**(T.S.Singh)**  
**Court Officer**